

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**IA No. 266/2020 in CP(IB) No.13/10/HDB/2017**  
u/s. 10 of IBC, 2016

**IN THE MATTER OF:**

M/s. VNR Infra Metal Private Limited

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

To verify whether notice to the RoC is taken or not, if notice is not taken let notice to be taken to the RoC, Telangana within 3 days from today. For report call on 09.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**